

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No.313
TO BE ANSWERED ON 05.02.2018

DEVELOPMENT OF TRIBAL AREAS

313. SHRI M. MURALIMOHAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds released to the State Government of Andhra Pradesh under Special Central Assistance (SCA) to Tribal Sub Scheme (TSS) for the last three years and current financial year; and
- (b) the steps taken by the Government to disseminate awareness of the schemes available for the development of tribal areas with regard to roads, buildings, sanitation, education, scholarships etc.?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
SHRI JASWANTSINH BHABHOR

(a) The details of funds released to the State Government of Andhra Pradesh under Special Central Assistance (SCA) to Tribal Sub Scheme (TSS) for the last three years and current financial year are tabulated below:

| S. No. | Year | Fund released (Rs. in lakh) |
|--------------|---------|-----------------------------|
| 1. | 2014-15 | 2937.82 |
| 2. | 2015-16 | 3500.00 |
| 3. | 2016-17 | 5000.42 |
| 4. | 2017-18 | 3624.77 |
| Total | | 15063.01 |

(b) Ministry of Tribal Affairs have taken several steps to disseminate awareness of the Schemes implemented by the Ministry as mentioned below:

- (i) Guidelines of the Schemes implemented by the Ministry as well as Annual Reports have been uploaded on the Ministry's Website.
- (ii) Sanction Orders mentioning therein the name of the project to be implemented in the States under a particular Scheme are uploaded on the Ministry's website.
- (iii) Scholarships are provided directly in the accounts of the students.
- (iv) With regard to implementation of Forest Rights Act, 2006, training and awareness programmes are organized at Gram Panchayat level by the States.
- (v) State Governments are also advised to ensure that concerned Panchayati Raj Institutions (PRIs) should be duly informed about the projects / programmes relating to Tribal Development to be implemented in the area of jurisdiction. It is also advised to ensure that meetings of Gram Sabha are conducted on regular interval as per norms in such areas.
